

GAHC010090972021



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**THE GAUHATI HIGH COURT**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**Case No. : PIL/33/2021**

ASIF IQBAL  
S/O LATE KHAIRUL WARA,  
RESIDENT OF NEAR NEPALI MANDIR, TINSUKIA, ASSAM, 786125

VERSUS

THE STATE OF ASSAM AND 3 ORS. F  
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVT. OF ASSAM,  
DISPUR GUWAHATI , 781006

2:THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
HOME AND POLITICAL DEPARTMENT  
DISPUR  
GUWAHATI 781006

3:THE COMMISSIONER AND SECRETARY  
TO THE GOVT. OF ASSAM  
HEALTH AND FAMILY WELFARE DEPARTMENT  
DISPUR GUWAHATI  
781006

4:THE DIRECTOR GENERAL OF POLICE  
ASSAM  
ULUBARI  
KAMRUP M ASSAM 78100

**Advocate for the Petitioner : MR. S ISLAM**

**Advocate for the Respondent : GA, ASSAM**

Linked Case : PIL(Suo Moto)/4/2021

XXX  
GUWAHATI  
ASSAM

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VERSUS

IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS  
HOME AND POLITICAL DEPARTMENT  
JANATA BHAWAN  
DISPUR GUWAHATI 781006

2:THE PRINCIPAL SECRETARY  
TO THE GOVT. OF ASSAM  
HEALTH AND FAMILY WELFARE DEPARTMENT  
JANATA BHAWAN  
DIPSUR GUWAHATI  
781006

3:THE DIRECTOR GENERAL OF POLICE  
ASSAM POLICE HEADQUARTER  
ULUBARI  
GUWAHATI 781007

4:THE SUPERINTENDENT OF POLICE  
HOJAI  
ASSAM

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Advocate for :

Advocate for : GA

ASSAM appearing for IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF  
ASSAM AND 3 ORS

**BEFORE**

**HON'BLE THE CHIEF JUSTICE MR. SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE MANASH RANJAN PATHAK**

**30.07.2021**

The matter has been taken up today through video conferencing.

Heard Mr. S. Islam, learned counsel for the petitioner in PIL no.

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33/2021 and Ms. S. Kalita, learned Standing counsel, Gauhati High Court, appearing in PIL (Suo Moto) no. 4/2021. Also heard Mr. D. Saikia, learned Advocate General, Assam.

Mr. D. Saikia, learned Advocate General has apprised this Court that almost all the Government Medical Colleges and the District Government Hospitals are having CC TV cameras. But there are some Government Hospitals, including some Model Hospitals, where CC TV cameras are yet to be installed.

Meanwhile, we may also add that mere installation of CC TV cameras in the concerned hospitals is not enough and the CC TV cameras are required to be connected to the nearest Police Station.

Learned Advocate General, Assam shall apprise this Court within ten days as to the progress in this regard.

List on 16.08.2021.

**JUDGE**

**CHIEF JUSTICE**

**Comparing Assistant**